

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II, MUMBAI

19. C.P. (IB)-1236/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **28.08.2018**

NAME OF THE PARTIES: T.R. Steel Pvt. Ltd.

**v/s.**

Victor Switch Gear Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

---

**ORDER**

Counsel for Petitioner present. No representation on the side of the  
Corporate Debtor. Counsel for the Petitioner requests time to file proof  
of service. Time granted. List this matter on 25.09.2018.

SD/-

V. NALLASENAPATHY  
Member (Technical)

ISA/

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)